## BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

## SIXTH REPORT

(Presented on 22.11.1996)

The Business Advisory Committee held a sitting on Thursday, the 21st November, 1996.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

(1) The Constitution (Eightieth Amendment) Bill, 1996.

4 hours

(Consideration and passing)

(2) Discussion on the Resolution regarding President's Rule in the State of Uttar Pradesh.

4 hours

- 3. The Committee also recommend that Calling Attention regarding mid-air collision between Saudi Arabian Airlines Boeing 747 and Kazakhstan Airlines II-76 aircraft on 12 November, 1996 near Charkhi Dadri in Haryana may be taken up on Friday, the 22nd November, 1996.
- 4. The Committee further recommend that discussion under Rule 193 on the situation arising out of cyclone and floods in Andhra Pradesh may be taken up on Tuesday, the 26th November, 1996, after the Minister for Agriculture has made the statement.
- 5. The Committee also recommend that discussions under Rule 193 on the following subjects may be taken up during the week commencing Tuesday, the 26th November, 1996:—
  - (1) Foreign Policy; and
  - (2) Drought situation in Orissa.
- 6. The Committee further recommend that Calling Attention on the situation arising out of dengue fever in Delhi may be taken up during the week commencing Tuesday, the 26th November, 1996.

New Delhi;

PURNO A. SANGMA

November 21, 1996

Chairman,

Kartika 30, 1918 (Saka)

Business Advisory Committee.

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